

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:234
ANSWERED ON:07.03.2006
PHALGUNA SAKA REFORMS IN EXISTING EDUCATIONAL SYSTEM
Barad Shri Jashubhai Dhanabhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there has been any recommendation from the National Advisory Council with regard to the prevailing educational system in the country;
- (b) if so, the details thereof alongwith the action taken in this regard;
- (c) whether the Government intends to introduce reforms in the existing educational system by ensuring qualitative training to teachers and uniformity in education throughout the country;
- (d) if so, the details thereof;
- (e) whether any steps have been taken by the Government to introduce accountability in the educational system; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 234 TO BE ANSWERED ON 07.03.2006 BY SHRI JASUBHAI DHANABHAI BARAD REGARDING REFORMS IN EXISTING EDUCATIONAL SYSTEM.

(a) & (b): National Advisory Council (NAC) had given certain suggestions for effective implementation of Sarva Shiksha Abhiyan (SSA), which aims to universalise elementary education. The Council's suggestions in this behalf included, inter alia, operationalisation of National SSA Mission, focus on quality and learning achievements with independent assessment of the latter, Recruitment and Training of Teachers, People's participation, Accountability of Teachers and Government officials, using new technologies, etc. Most of these issues have been addressed.

(c) & (d): A Centrally Sponsored Scheme for improvement in Teacher Education is already being implemented since 1987-88. Besides, the National Council for Teacher Education (NCTE) regulates standards in Teacher Education. The National Policy on Education does not envisage a uniform education system throughout the country, but, instead recommends a National System of Education which is based on a common core alongwith other components that are flexible. A revised National Curriculum Framework has been approved in 2005.

(e) & (f): Village Education Committees (VEC) / Parent - Teacher Associations (PTA) / School Management Committees (SMC) have been set up by various States to monitor and supervise functioning of elementary schools including performance of their teachers. Besides, Central and State Legislatures, Local Bodies, and regulatory institutions like AICTE and NCTE ensure accountability of educational institutions in accordance with the responsibility vested in them under the Constitution or concerned legislation, as the case may be.